

Received ... to the application
from Respondents in O.A./T.A. No. 352/88
by hand/post on... 30.2.90...

(11)

Date: 5.4.90.

Date: 2/4/90. Receiving Clerk,

Mr. Sawant files reply
of the respondents as ordered
on 13.2.90 and has also given
a copy to the applicant's
advocate.

At the request of
Mr. Mahalle advocate for the
applicant, adjourned to
4th June, 1990 for orders.

(J. P. SHARMA) (H. Y. PRIOLKAR)
m(J) m(A)